

high level Task Force to continually monitor the progress of devolution of powers upon Panchayati Raj institutions.

Crowd at Bangalore City Railway Station

5379. SHRI A. SIDDARAJU : Will the Minister of RAILWAYS be pleased to state:

- (a) the number of trains are departing from and arriving at Bangalore City railway station daily; and
- (b) the steps proposed to be taken to avoid heavy crowds at the Bangalore City railway station?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) At present, 38 pairs of daily and 8 pairs of nondaily trains are arriving/ departing from Bangalore.

(b) To avoid heavy crowds, stoppages of trains have been provided at other stations within Bangalore suburban limits, such as Bangalore cantonment, Bangalore East, Yeshwantpur, Malleswaram and Krishnarajapuram.

Doubling of Kolar and Bangarpet Railway Line

5380. SHRI K.H. MUNIYAPPA : Will the Minister of RAILWAYS be pleased to state:

- (a) whether the doubling of Railway line between Kolar and Fangarpet is still pending;
- (b) if so, the reasons therefor; and
- (c) the time by which the above work is likely to be started and completed ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir. Doubling of Kolar-Bangarpet is not a sanctioned work.

- (b) and (c) Do not arise.

[Translation]

Development of Colonies in Agra

5381. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether Uttar Pradesh State Government has submitted any proposal to the Union Government to provide financial assistance for the Development of Basties (Colonies) in Agra;

(b) if so, the details thereof;

(c) whether the Union Government have sanctioned any financial assistance in this regard during each of the last three years; and

(d) if so, the details thereof?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) No proposal has been received by the Union Government from Government of Uttar Pradesh regarding financial assistance for the development of Basties in Agra.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

[English]

Rent Dues Towards MP

5382. SHRI P. UPENDRA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether huge rent amount is outstanding against Members and Ex-Members of Parliament on account of the Government accommodation occupied by them;
- (b) if so, the details thereof;
- (c) the date since when these arrears are pending; and
- (d) the steps the Government are taking to recover the dues with interest?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

Cost of Production at R.S.P.

5383. SHRI JUAL ORAM : Will the Minister of STEEL AND MINES be pleased to state:

- (a) the cost of production per unit ton of steel prior to and after modernisation in Rourkela Steel Plant;
- (b) whether the production of steel by one labour is the lowest in Rourkela Steel Plant; and
- (c) if so, the reasons therefor and the remedial steps in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) A 19.25% reduction in the cost of production of Saleable Steel has been envisaged in the approved revised cost estimates (1992 Prices) of the Rourkela Steel Plant (RSP) Modernisation project.

(b) Among the four Integrated Steel Plants of SAIL, RSP's labour productivity is the lowest at present.

(c) The main reasons for low productivity in RSP, inter-alia, include excess manpower and low utilisation of the production capacity, etc.

The remedial steps taken in this regard include restriction in recruitment, retraining and redeployment of

manpower, introduction of productive work practices, introduction of a voluntary Retirement Scheme (VRS), and efforts for early stabilisation of modernised units for increase in capacity utilisation, etc.

Rural Youth Employment Training Programme

5384. SHRI RAMPAL SINGH :
SHRI ASHOK NAMDEORAO MOHOL :
SHRI PANKAJ CHOUDHRY :
SHRI ANAND RATNA MAURYA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government propose to start the Rural Youth Employment Training programme;

(b) if so, the names of States, where the above said programme is proposed to be started at first; and

(c) the number of youth likely to be benefited through this programme?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) There is no proposal to start a Rural Youth Employment Training Programme. However this Ministry is implementing the Scheme of Training of Rural Youth for Self Employment (TRYSEM). The Scheme aims at providing the basic technical and managerial skills to rural youth from families below poverty line to enable them to take up self employment and wage employment in the broad fields of agriculture and allied sectors, industries, services and business activities. Under this scheme assistance is also given to the States for setting up of Exclusive TRYSEM Training Centres (ETTCs) in blocks deficient in training infrastructure.

(b) TRYSEM Scheme is being implemented p 1 in all the States.

(c) The number of Youth benefited under TRYSEM Scheme during the last three years is given below:

Year	No. of Youth Trained
1995-96	2,91,450
1996-97	3,64,337
1997-98	2,46,353
Total	9,02,140

Rehabilitation of Displaced Persons

5385. SHRI UPENDRANATH NAYAR : Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Government are aware that large number of people mostly tribals of district Keonjhar, Orissa

have been displaced from their original land due to major iron ore mines and other mines, and

(b) if so, the steps being taken to rehabilitate/compensate the affected people?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) and (b) The information is being collected and will be laid on the Table of the Lok Sabha.

Extension of Lal Dora

5386. SHRI PUNNU LAL MOHALE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government has announced the extension of Lal Dora in rural villages of Delhi;

(b) if so, the details thereof;

(c) whether Lal Dora has also been extended in village Kair, New Delhi-43;

(d) if so, the details thereof;

(e) if not, the reasons therefor;

(f) whether the Government have received representation from Scheduled Caste community of village Kair for not giving land to them against the common land of the "Gram Sabha"; and

(g) if so, the action taken against the erring officers responsible for not distributing the land to the Scheduled Caste people?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) to (g) The information is being collected from the Government of NCT of Delhi and shall be placed on the Table of the House when received.

Rural Development Projects

5387. SHRI MADHAV RAO PATIL : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased be state:

(a) whether the Government of Maharashtra has submitted any Rural Development projects for approval by the Union Government during the last three years;

(b) if so, the details thereof and the projects still pending with the Government;

(c) the reasons for their pendency; and

(d) the time by which these are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA